

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.03.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 178 of 2021	AKJ Fincap Ltd. Vs. Bank of India	Abhinav Hansaria	
2.	Comp. App. (AT) (Ins) No. 179 of 2021	AKJ Fincap Ltd. Vs. Bank of India	Abhinav Hansaria	
3.	Comp. App. (AT) (Ins) No. 180 of 2021	Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand
4.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 819 of 2020	Amit Airy Vs. C & S Electric Ltd. & Anr.	Nakul Jain	Rahul Malhotra-R1 Astha Prasad Mansij Arya-R2 AjitWagh-RP
6.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup
7.	Comp. App. (AT) (Ins) No. 1004 of 2020	Industrial and Commercial Bank of China Ltd. Vs. Nimmi Build Tech Pvt. Ltd. and Anr.	Anshul Rai	Shahid Kazmi Abhay K. Das-R1

8.	Comp. App. (AT) No. 108 of 2020	Vamsidhar Maddipatla & Anr. Vs. Teckbond Laboratories Pvt. Ltd. & Ors.	R.V. Yogesh	Suhita Mukhopadhyay-R1 & R3 & R6 G. Rama Chandra Rao-R2, R4 & R5
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For Hearing

9.	Comp. App. (AT) (Ins) No. 1017 of 2020 Part Heard	Abhinandan Jain Vs. Tanaya Enterprises Pvt. Ltd.	Shalabh Singhal	Anant. A Pavgi-R1
10.	Comp. App. (AT) (Ins) No. 172 of 2020	Tek Travels Pvt. Ltd. Vs. Altius Travels Pvt. Ltd	Rachit Kohli	Chandni Ghatak
11.	Comp. App. (AT) (Ins) No. 594 - 595 of 2020	G. Vinod Vs. Venkataraman Jayagopal & Anr.	Satish Pandey	Murali Ananthasivan -R1 Abhijit Atur-R2
12.	Comp. App. (AT) (Ins) No. 742 of 2020	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover
13.	Comp. App. (AT) No. 58 of 2020	Vijay Kumar Goyal & Ors. Vs. Krishna Metal Industries Ltd. & Ors.	Ravi Raghunath	D. Abhinav Rao-R1 Girish Gupta-R2
14.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4
15.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. SudhirGoenka	Surjadipta Seth	Samiksha Gupta
16.	Compensation Application (AT) No. 01 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan- R2 Sandhya-R3

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar